GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES RAJYA SABHA UNSTARRED QUESTION NO. 3926 ANSWERED ON 04.04.2025

MODERNISATION OF HEAVY INDUSTRIES IN PUNJAB

3926. SHRI RAGHAV CHADHA:

Will the Minister of Heavy Industries be pleased to state:

- (a) the details of Union Government's policy on modernisation of heavy industries;
- (b) the details of budget allocation made for modernisation of heavy industries since 2020, Statewise and year-wise; and
- (c) the details of initiative being taken by Union Government to modernise heavy industries in Punjab, particularly in cities like Ludhiana and Mandi Gobindgarh, which have a strong industrial base?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI BHUPATHIRAJU SRINIVASA VARMA)

(a) to (c): As per Article 246 under Seventh Schedule of the Constitution of India, 'Industries' is a state subject and therefore, modernisation of heavy industries in any part of the country including Punjab is a subject of concerned state.
